#### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT. FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1571 TO BE ANSWERED ON 26.07.2016

#### **Cutting of Trees**

#### 1571. SHRI RAM PRASAD SARMAH: SHRI NABA KUMAR SARANIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total forest cover in the State of Assam;
- (b) whether it is a fact that massive tree cutting has been reported in the State of Assam during last four years and if so, the details thereof;
- (c) whether it is a fact that about 240 million trees were illegally cut by smugglers with collusion of forest officers and if so, the action taken by the Government in this regard;
- (d) whether the Union Government has issued any advisory to the State Government to stop/check such activities and if so, the details thereof and the response received therefrom; and
- (e) the funds provided to the State for protection of environment and wildlife during each of the last three years and the current year?

#### **ANSWER**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI ANIL MADHAV DAVE)

- (a) As per the India State of Forest Report 2015, the total forest cover in the State of Assam is 27, 623 Sq. Km.
- (b) & (c) As per the report received from the Assam Forest Department, no massive tree cutting has taken in the State during last 4 years. However, as per information received from Assam Forest Department, 54090 trees have been felled under various departmental operations in the last 4 years.
- (d) Protection and Management of Forests is primarily the responsibility of the concerned State/UT Government and therefore the action to control illegal felling of trees is taken as per the provisions of various acts such as Indian Forest Act, 1927; Wildlife Protection Act, 1972; Forest Conservation Act, 1980 and various rules & regulations thereof by the states. However, the Ministry broadly monitors data regarding number of trees felled illegally, volume involved etc and the State-wise details are given in Annexure-I.
- (e) The details of funds provided to the State of Assam under Intensification of Forest Management Scheme and Integrated Development of Wildlife Habitats Scheme is given in Annexure II.

ANNEXURE REFFERED TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1571 DUE FOR REPLY ON 26.07.2016 REGARDING CUTTING OF TREES ASKED BY SHRI RAM PRASAD SARMAH AND SHRI NABA KUMAR SARANIA

Details of funds released under the Centrally Sponsored Scheme "Integrated Development of Wildlife Habitats" and "Intensification of Forest Management Scheme" during last three years and current financial year

(Rs. in Lakhs)

S. No	Scheme	2013-14	2014-15	2015-16	2016-17		
1	Integrated Development of Wildlife Habitats	138.88	149.11	87.10	-		
2	Intensification of Forest Management Scheme*	-	-	-	-		

<sup>\*</sup> No funds could be released to the State of Assam under IFM Scheme during the last three years and the current year as the central assistance amounting to Rs.324.40 lakhs is still lying unspent with the State since 2012-13.

### ANNEXURE-I

### ANNEXURE REFFERED TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1571 DUE FOR 26.07.2016 REGARDING CUTTING OF TREES ASKED BY SHRI RAM PRASAD SARMAH AND SHRI NABA KUMAR SARANIA

**Illegal Felling of Trees** 

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S. No. States States		2013-14					2014-15					2015-16				
		No. of Cases Detected	No. of Trees	Volume in cubic metre	No. of cases disposed	No. of cases pending in	No. of Cases Detected	No. of Trees	Volume in cubic	No. of cases disposed	No. of cases pending in	No. of Cases Detected	No. of Trees	Volume in cubic	No. of cases disposed	No. of cases pending in
1	Andhra Pradesh	8977	163649	22128.69	8796	774	7856	134596	9974.84	7413	473	6964	97244	11471.58	6400	284
2	Bihar	854	105019	22120.09	294	560	755	10.000	<i>&gt;&gt;</i> ,	270	485	0,0.	2,2	111111111111111111111111111111111111111	0.00	201
3	Haryana	5332	11450	3435	234	300	3247	7319	2195	270	463	3534	7850	2355		
4	Himachal Pradesh	2725	11430	1385.39	2967	31	3096	5875	2316	2956	40	2451	5096	1526.7	3358	14
5	Karnataka	5309	20155	8677.6	4201	484	4569	17917	6484.21	3517	495	3815	13206	6033.74	2422	449
6	Kerala	300	936		115	75	254	889		101	57	238	1530		59	55
7	Maharashtra	22102	139586	10710.34	22045	1533	22045	120551	8454.22	21202	1413	15457	103414	6481.18	14958	1252
8	Punjab	2292			2154	156	2282			2074	184					
9	Telangana	7546	66554	2634.8	5672	628	7792	60940	2843.72	5706	259	5280	76670	2625.94	3494	155
10	Uttar Pradesh	2908	7902	2426.5	1918	589	2780	7789	2433.04	1597	280	2335	6735	1775.84	1243	349
11	West Bengal	10047		5376.87	4798	220	11898		5376.87	6281	184					
	NE States															
1	Arunachal Pradesh	47	66	8985.17			48	77	1040.55	35	13	3	15	31.3	0	3
2	Manipur	13	269	43.59	11	2	28	238	162.9	28	0	54	555	614.37	50	4
3	Mizoram	71	332	1156.71	71	0	19	25	39.76	19						
4	Sikkim	13	28	18.01	13	0	13	43	31.03	13	0	15	23	28.97	10	0
Uı	nion Territory															
1	A & N Island	287	167	110.67	252	3	250	160	114.1	230	8	202	250	279.43	122	12
2	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0